

# THE HIGH COURT OF MEGHALAYA AT SHILLONG

## ORDER

Dated, \_\_\_\_ March, 2019

No. HCM II/44/2016/Estt/ \_\_\_\_

In supersession of all previous orders,

Hon'ble the Chief Justice is pleased to constitute the following Committees comprising his Lordship and Hon'ble Mr. Justice H.S.Thangkhiew :-

**1. Sub-Committee on the lines of the National Court Management**

**System at State Level-**

- (i). Hon'ble the Chief Justice – **Chairman**
- (ii). Hon'ble Mr. Justice H.S.Thangkhiew
- (iii). Advocate General, Govt. of Meghalaya.
- (iv). Registrar General, High Court of Meghalaya – **Member Secretary**
- (v). Secretary to the Govt. of Meghalaya, Law Department
- (vi). State Informatics Officer, Meghalaya, Shillong.
- (vii). Smti. T.Yangi, Advocate, Shillong.

**2. Buildings Committee in the High Court of Meghalaya –**

- (i). Hon'ble the Chief Justice
- (ii). Hon'ble Mr. Justice H.S.Thangkhiew

**3. Monitoring Committee for Priority Cases-**

- (i). Hon'ble the Chief Justice
- (ii). Hon'ble Mr. Justice H.S.Thangkhiew

**4. Committee for Designation of Senior Advocates in the High Court of Meghalaya-**

- (i). Hon'ble the Chief Justice
- (ii). Hon'ble Mr. Justice H.S.Thangkhiew
- (iii). Advocate General, Government of Meghalaya
- (iv). Shri. T.T. Diengdoh, Senior Advocate
- (v). Shri. A. Sarkar, Registrar (Judl) High Court of Meghalaya – **Secretary**

**5. Rule Committee in the High Court of Meghalaya-**

- (i). Hon'ble the Chief Justice
- (ii). Hon'ble Mr. Justice H.S.Thangkhiew



**6. Coordination Committee-**

- (i). Hon'ble the Chief Justice – **Chairman**
- (ii). Hon'ble Mr. Justice H.S. Thangkhiew – **Member**
- (iii). The Chief Secretary or co-opt member such as the Additional Chief Secretary or the Principal Secretary to the Govt. of Meghalaya.
- (iv). The Registrar General, High Court of Meghalaya.
- (v). Secretary to the Govt. of Meghalaya, Law Department.
- (vi). Secretary, Information Technology & Communication Department, Meghalaya.
- (vii). General Manager, BSNL, Meghalaya
- (viii). State Informatics Officer, National Informatics Centre, Shillong.

**7. Committee for Recruitment of Grade-I Judicial Officers-**

- (i). Hon'ble the Chief Justice
- (ii). Hon'ble Mr. Justice H.S. Thangkhiew

**8. Administrative Committee –**

- (i). Hon'ble the Chief Justice
- (ii). Hon'ble Mr. Justice H.S. Thangkhiew
- (iii). Registrar General – **Secretary**

**9. Committee for requirement of District Judges and other Judicial Officers-**

- (i). Hon'ble the Chief Justice
- (ii). Hon'ble Mr. Justice H.S. Thangkhiew
- (iii). Registrar General – **Secretary**

**10. Disciplinary Committee for al High Court Employees –**

- (i). Hon'ble the Chief Justice
- (ii). Hon'ble Mr. Justice H.S. Thangkhiew
- (iii). Registrar General – **Secretary**

**11. Finance Committee –**

- (i). Hon'ble the Chief Justice
- (ii). Hon'ble Mr. Justice H.S. Thangkhiew

**12. Purchase Committee for Vehicles –**

- (i). Hon'ble the Chief Justice
- (ii). Hon'ble Mr. Justice H.S. Thangkhiew
- (iii). Registrar General – **Secretary**

**13. Computer Committee -**

- (i). Hon'ble the Chief Justice
- (ii). Hon'ble Mr. Justice H.S. Thangkhiew



**14. Meghalaya State Legal Services Authority -**

(i). Hon'ble the Chief Justice – Patron-In-Chief

(ii). Hon'ble Mr. Justice H.S.Thangkhiew – Executive Chairman

By order,

**REGISTRAR GENERAL**

**Memo. No. HCM II/44/2016/Estt/381A**

**Dated, 26<sup>th</sup> March, 2019**

Copy to :-

1. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice for His Lordship's information.
2. The P.S to Hon'ble Mr. Justice H.S.Thangkhiew, Judge, High Court of Meghalaya for His Lordship's information.
3. The Chief Secretary, Government of Meghalaya.
4. The Advocate General, Government of Meghalaya
5. The Secretary to the Government of Meghalaya, Law Department, Shillong.
6. State Informatics Officer, NIC, Meghalaya, Shillong.
7. Shri.T.T.Diengdoh, Senior Advocate, High Court of Meghalaya, Shillong.
8. Smti. T.Yangi, Advocate, Shillong.
9. Secretary, Information Technology & Communication Department, Meghalaya.
10. General Manager, BSNL, Meghalaya
11. The Registrars, High Court of Meghalaya for information.
12. The Central Project Coordinator, High Court of Meghalaya for information.
13. The Joint Registrar-cum-OSD, High Court of Meghalaya for information.
14. The Deputy Registrars, High Court of Meghalaya for information.
15. The Assistant Registrars, High Court of Meghalaya for information.
16. The PRO, High Court of Meghalaya for information
- ✓ 17. The System Analyst, High Court of Meghalaya for uploading the same in the official website.
18. The Court Officers
19. Office File.

  
**REGISTRAR GENERAL**